

**IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT  
THE HONOURABLE MR. JUSTICE RAJA VIJAYARAGHAVAN V  
&  
THE HONOURABLE MR. JUSTICE K. V. JAYAKUMAR  
Tuesday, the 19<sup>th</sup> day of May 2026 / 29th Vaisakha, 1948  
CRL.A NO. 601 OF 2023**

SC 265/2018 OF SPECIAL COURT FOR SC/ST (POA)ACT CASES, MANNARKKAD

**APPELLANT/ACCUSED NO.1:**

HUSSAIN, AGED 62 YEARS, S/O. MUHAMMED MECHERIYIL HOUSE, THAVALAM.P.O  
PAKKULAM, PALAKKAD DISTRICT, PIN - 678582

**RESPONDENT/COMPLAINANT/ADDITIONAL 2nd RESPONDENT:**

1. STATE OF KERALA, REPRESENTED BY PUBLIC PROSECUTOR, HIGH COURT OF KERALA, PIN - 682031
2. MALLI, AGED 61 YEARS W/O MALLAN, CHINDAKKI, PAZHAYOORU, CHINDAKKI P O, MUKKALI, ATTAPADY, PALAKADU DISTRICT, PIN-678582 ( IMPEADED AS PER ORDER DATED 26.02.2024 IN CRL.MA. NO. 4/2023 IN CRL.A 601/2023)

This Criminal appeal having come up for orders on 19.05.2026, upon perusing the appeal and upon hearing the arguments of Shri S.K.SAJU, M.ASOKAN, T.SHAJITH, Advocates for the appellant, of the PUBLIC PROSECUTOR for the First Respondent and of Shri A.K RADHAKRISHNAN (CHALIL), Advocate for the Second Respondent, the court passed the following:

P.T.O

**RAJA VIJAYARAGHAVAN V. & K.V. JAYAKUMAR, JJ.**

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**CRL.A Nos.601/2023, 598/2023, 602/2023, 604/2023,  
661/2023, 676/2023 & CRA(V) No. 27/2024**  
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**Dated this the 19th day of May, 2026**

**ORDER**

**Raja Vijayaraghavan V, J.**

Post all these matters for pronouncement of judgment on 25.05.2026

2. We find that Appellant/Accused No. 1 (Hussain) in Crl. A. No. 601 of 2023 is on bail. Accused Nos. 4 and 11 have been acquitted of all charges. Accused No. 16 was convicted for the offence under Section 352 of the IPC and has undergone the sentence. The Accused Nos. 2, 3, 5, 6, 7, 8, 9, 10, 12, 13, 14, and 15 are undergoing the sentence.

3. There will be a direction to the Superintendent of the Jail concerned to ensure the production in person of Accused Nos. 2, 3, 5, 6, 7, 8, 9, 10, 12, 13, 14, and 15 on 25.05.2026 at 10.15 am. Accused Nos. 1, 4, 11, and 16 shall appear in person on 25.05.2026 at 10.15 a.m.

Post on 25.05.2026 at 10.15 a.m.

Sd/-

**RAJA VIJAYARAGHAVAN V,  
JUDGE**

Sd/-

**K.V. JAYAKUMAR,  
JUDGE**

